CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Civil Contempt Petition No.201/00002/2017
(in OA 201/00035/2011)

Indore, this Tuesday, the 13th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nek Ram Jijoliya
S/o Amar Singh Gijoliya
Aged 52 years
Quarter No.1542/R.
New Railway Colony
Road No.2
Ratlam 457001   **-Petitioner**

(By Advocate –**Shri A.N. Bhatt**)

V e r s u s

The Union of India & Others
1. G.C. Agrawal
General Manager
Western Railway
Headquarter Office
Churchgate Mumbai 400020

2. Manoj Sharma
Divisional Rail Manager
Western Railway
Divisional Office
Do Batti, Ratlam 457001   - **Respondents**

(By Advocate –**Shri P.K. Jain**)

O R D E R (Oral)

By Uday Kumar Varma, AM:-

In response to the notice issued in the Contempt Petition, the petitioner has filed compliance affidavit wherein they have stated that as per the written examination the private respondent in the Original Application i.e. Ramesh Chand Yadav has secured 31 marks whereas the applicant in Original Application and petitioner in Contempt Petition has secured 30 marks. The Tribunal order ordained that in Limited Departmental Examination the basis of merit should only and only be the marks obtained in the written examination. While not disputing the scores of the petitioner and the private respondent, the counsel for the petitioner, nevertheless, argued that the private respondent Ramesh Chand Yadav was not even eligible for this post. However, such an argument is beyond the pale of the instant contempt petition.

2. Given the above fact, we are of the considered view that the orders of the Tribunal have been complied with by the respondents and therefore, the Contempt Petition deserves to be dismissed. Accordingly, C.P. is dismissed. Notices issued stand discharged.

(Ramesh Singh Thakur)   **(Uday Kumar Varma)**
Judicial Member   **Administrative Member**

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